

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 5697  
TO BE ANSWERED ON 7<sup>th</sup> APRIL, 2017**

**MOBILE AMBULANCE SERVICE**

**5697. SHRI VISHNU DAYAL RAM:  
SHRIMATI RITI PATHAK:  
SHRI SATISH CHANDRA DUBEY:  
SHRI MD. BADARUDDOZA KHAN:  
SHRI JANAK RAM:  
SHRI FEROZE VARUN GANDHI:  
SHRI VIKRAM USENDI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a large number of people die due to unavailability of ambulance service during an emergency especially in rural areas;
- (b) if so, the details thereof and corrective steps taken by the Government in this regard, State/UT-wise;
- (c) whether the Government is mulling to introduce app based and hi-tech ambulance services for immediate life support in case of an emergency and if so, the details thereof;
- (d) whether mobile vans/dispensaries/ units are currently functioning in certain State of the country, if so, the details thereof and funds allocated during the last three years and the current year for the same including the proposals received from the States/UTs to start such services; and
- (e) whether the Government proposes to formulate any scheme for financing Ambulance Service, if so, the details thereof and the criteria/guidelines fixed in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Public health and hospitals being a State subject, no such data is maintained centrally.

(c): Public health and hospitals being a State subject, the primary responsibility to provide healthcare including ambulance services lies with the State Governments. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems including support for ambulance services including Advance Life Support (ALS) ambulances, based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs).

State/UT-wise details of ambulances (usually Dial-108/Dial-102) and empaneled vehicles under NHM are at Annexure-I.

(d): State/UT-wise details of Mobile Medical Units (MMUs) are at Annexure-II.

Details of funds approved towards National MMUs under Health System Strengthening during the last three years and the current year are at Annexure-III.

Details of the proposals received from the States/UTs, in the form of PIPs are available at URL: <http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html>.

(e): Ambulances under the National Ambulance Service are already being financed under the NHM. Proposals received from States/UTs for ambulance under the NHM, are appraised on the basis of population to be served and average response time, average kilometres covered per ambulance per day and patients transported per day by existing fleet of ambulances.

## Annexure-I

## Ambulances Operational under NHM (as on September 2016)

Sl.no.	State/UTs	Dial 108	Dial 102/104	Other patients transport vehicle (empaneled)	Total Ambulances under NHM
1	Bihar	10	744	94	848
2	Chhattisgarh	239	300	0	539
3	Himachal Pradesh	199	125	0	324
4	Jammu & Kashmir	0	331	0	331
5	Jharkhand	0	0	2484	2484
6	Madhya Pradesh	606	0	974	1580
7	Orissa	420	471	0	891
8	Rajasthan	633	600	0	1233
9	Uttar Pradesh	988	2270	0	3258
10	Uttarakhand	139	109	0	248
11	Arunachal Pradesh	0	94	0	94
12	Assam	380	316	235	931
13	Manipur	0	43	0	43
14	Meghalaya	42	0	0	42
15	Mizoram	0	60	0	60
16	Nagaland	0	80	0	80
17	Sikkim	0	0	0	0
18	Tripura	0	0	0	0
19	Andhra Pradesh	439	0	0	439
20	Goa	32	0	4	36
21	Gujarat	406	0	0	406
22	Haryana	0	364	0	364
23	Karnataka	711	0	200	911
24	Kerala	43	6	75	124
25	Maharashtra	937	2674	0	3611
26	Punjab	242	0	0	242
27	Tamil Nadu	755	0	0	755
28	Telangana	316	0	0	316
29	West Bengal	0	0	2557	2557
30	A&N Island	0	1	0	1
31	Chandigarh	6	9	0	15
32	D&N Haveli	0	0	0	0
33	Daman & Diu	3	4	0	7
34	Delhi	0	192	0	192
35	Lakshadweep	0	0	0	0
36	Puducherry	11	0	0	11
<b>All India</b>		<b>7557</b>	<b>8793</b>	<b>6623</b>	<b>22973</b>

**Mobile Medical Units (MMUs) Operational under NHM (as on September 2016)**

Sl.no.	State/UTs	MMUs
1	Bihar	7
2	Chhatisgarh	12
3	Himachal Pradesh	0
4	Jammu & Kashmir	11
5	Jharkhand	94
6	Madhya Pradesh	74
7	Orissa	5
8	Rajasthan	206
9	Uttar Pradesh	0
10	Uttarakhand	6
11	Arunachal Pradesh	16
12	Assam	50
13	Manipur	9
14	Meghalaya	4
15	Mizoram	9
16	Nagaland	11
17	Sikkim	4
18	Tripura	4
19	Andhra Pradesh	277
20	Goa	0
21	Gujarat	67
22	Haryana	9
23	Karnataka	18
24	Kerala	25
25	Maharashtra	50
26	Punjab	33
27	Tamil Nadu	407
28	Telangana	0
29	West Bengal	52
30	A&N Island	0
31	Chandigarh	7
32	D&N Haveli	1
33	Daman & Diu	0
34	Delhi	2
35	Lakshadweep	0
36	Puducherry	4
<b>All India</b>		<b>1474</b>

## Annexure-III

### State-wise details of State Program Implementation Plan Approvals for the component National Mobile Medical Units under Health System Strengthening for the FY 2013-14 to 2016-17

(Rs. In lakh)

S.No.	State	2013-14	2014-15	2015-16	2016-17
<b>A. High Focus States</b>					
1	Bihar	1,944.00	1,584.00	1,306.88	1,148.40
2	Chattisgarh	720.00	720.00	113.00	-
3	Himachal Pradesh	-	190.08	-	-
4	Jammu & Kashmir	-	308.00	790.07	163.90
5	Jharkhand	2,472.00	2,424.00	2,580.30	2,256.00
6	Madhya Pradesh	2,179.00	2,363.63	3,467.63	3,031.09
7	Orissa	-	-	88.67	63.94
8	Rajasthan	3,484.56	3,854.40	3,745.72	4,091.35
9	Uttar Pradesh	-	-	27.54	45.22
10	Uttarakhand	296.55	270.00	224.00	245.23
	<b>Sub Total</b>	<b>11,096.11</b>	<b>11,714.11</b>	<b>12,343.81</b>	<b>11,045.13</b>
<b>B. NE States</b>					
11	Arunachal Pradesh	-	201.60	201.60	240.48
12	Assam	703.94	1,493.19	1,854.95	2,105.00
13	Manipur	137.70	153.60	185.63	179.54
14	Meghalaya	178.85	178.85	242.85	107.73
15	Mizoram	205.55	223.15	229.85	301.12
16	Nagaland	174.51	178.38	178.96	152.97
17	Sikkim	84.00	84.00	84.00	85.33
18	Tripura	100.03	99.12	108.00	91.62
	<b>Sub Total</b>	<b>1,584.58</b>	<b>2,611.89</b>	<b>3,085.84</b>	<b>3,263.79</b>
<b>C. Non-High Focus States</b>					
19	Andhra Pradesh	-	257.54	426.92	976.55
20	Goa	6.44	-	-	-
21	Gujarat	889.50	609.82	646.20	775.16
22	Haryana	120.82	148.18	204.90	132.86
23	Karnataka	-	-	200.00	721.62
24	Kerala	195.90	154.00	154.00	111.40
25	Maharashtra	1,120.54	1,385.14	1,175.07	1,124.83
26	Punjab	360.00	606.86	606.86	606.86
27	Tamil Nadu	3,604.62	4,047.64	3,745.04	3,571.00
28	Telangana	-	153.94	803.40	322.73
29	West Bengal	1,887.60	1,540.00	1,320.00	1,392.00
	<b>Sub Total</b>	<b>8,185.42</b>	<b>8,903.12</b>	<b>9,282.39</b>	<b>9,735.01</b>
<b>D. Small States/UTs</b>					
30	Andaman & Nicobar Islands	-	-	-	-
31	Chandigarh	23.91	-	-	-
32	Dadra & Nagar Haveli	-	16.86	16.86	15.24
33	Daman & Diu	-	-	-	-
34	Delhi	180.23	-	-	-
35	Lakshadweep	-	-	-	-
36	Puducherry	76.77	84.53	84.54	85.24
	<b>Sub Total</b>	<b>280.91</b>	<b>101.39</b>	<b>101.40</b>	<b>100.48</b>
	<b>Grand Total</b>	<b>21,147.02</b>	<b>23,330.51</b>	<b>24,813.44</b>	<b>24,144.41</b>